

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3518**

TO BE ANSWERED ON THE 10TH DECEMBER, 2019/AGRAHAYANA 19, 1941 (SAKA)

INTERLINKING OF CRIME DATABASE

3518. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is seriously considering to interlink the database of investigating agencies in the country;

(b) if so, the steps taken so far by the Government in this regard; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (c): In order to facilitate Police in States/ UTs with a common platform for filing reports, collecting and sharing information on crimes and criminals at national level, the Ministry of Home Affairs has implemented the Crime and Criminal Tracking and Network Systems (CCTNS). Search facility on the national database of CCTNS data has been made available to various investigating agencies.
